

with main thrust on equipping rural youth with necessary skills and technology to enable them to take to vocations of self-employment. Under this scheme all modes of training are accepted. This includes the institutional Training (through IITs, ITIs, Polytechnics as well as Technical Schools) and through local servicing and industrial units, master-craftsmen, artisans and skilled workers.

As a first step in the implementation of the IRDP surveys are being conducted in all the blocks with the objective of identifying the families of the target groups living below the poverty line. The selection of beneficiaries under TRYSEM is based on the income criteria. Priority is given to the poorest families in conformity with the Antodaya approach. Preference is given to those who show aptitude for innovative and entrepreneurial activity.

The IRDP is in force in each block of the country.

For creation of employment opportunities in industrially backward districts/areas, the Central Government offers to entrepreneurs for setting up of industries incentives such as Concessional Finance facilities from the All India Term Lending Financial Institutions, Central Investment Subsidy Scheme, Transport Subsidy, Tax concessions, Hire purchase of Machinery by Small Scale Industries, Consultancy for technical services, Interest Subsidy, Special facilities for Import of raw materials, Rural Industries Project Programme, Rural Artisans Programme, District Industries Centres, Seed/Margin Money Assistance.

Pension to Freedom Fighters

584. PROF. NARAIN CHAND PARASHAR; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are expediting the process of the sanction of Freedom Fighter's pension;

(b) if so, the number of cases in which the pensions have been sanctioned to the freedom fighters upto 31 October, 1981, State-wise since the

beginning of the current financial year;

(c) whether any further relaxation in the term of imprisonment etc. has also been made during the current financial year; and

(d) if so, the exact nature thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) As per statement attached.

(c) No, Sir.

(d) Does not arise.

Statement

State-wise Break up of sanctioned Cases from 1-4-1981 to 31-10-1981.

State/U.T. Adms.	Sanctioned
1	2
1. Andaman and Nicobar	16
2. Andhra Pradesh	7
3. Arunachal Pradesh	—
4. Assam	68
5. Bihar	437
6. Chandigarh	8
7. Delhi	24
8. Goa	23
9. Gujarat	117
10. Haryana	33
11. Himachal Pradesh	1
12. Jammu and Kashmir	15
13. Kerala	3
14. Karnataka	169
15. Madhya Pradesh	16
16. Maharashtra	132
17. Manipur	2

1	2
18. Meghalaya	10
19. Mizoram	—
20. Nagaland	3
21. Orissa	132
22. Pondicherry	10
23. Punjab	142
24. Rajasthan	26
25. Tamil Nadu	99
26. Tripura	8
27. Uttar Pradesh	213
28. West Bengal	72
Total	1786
INA	172
Grand Total	1958

Self-employment Scheme

585. SHRIMATI SANYOGITA RANE: Will the Minister of INDUSTRY be pleased to state:

(a) whether any programme has been evolved in league with the universities for promotion of self-employment among the educated youth;

(b) whether a list of the agencies working in the field of self-employment has been prepared and the details in this regard; and

(c) the details of concessions offered in this field?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Self-employment training programmes are conducted in selected institutions and colleges. The following are the main agencies working in the

field of self-employment; Small Industries Development Organisation, All India Handicrafts Board, Khadi & Village Industries Commission, All India Handloom Board, Coir Board, Silk Board, Banking Institutions and various State agencies like District Industries Centres, State financial and industries corporations.

(c) The concessions include provision of credit, training, technical consultancy, project formulation and marketing facilities

Setting up of Industries in Aurangabad Chandrapur and Ratnagiri

586. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to refer to the reply given to USQ No. 2551 on 2nd September, 1981 regarding plan for development of backward districts in Maharashtra and state:

(a) whether the task force set up to identify project possibilities for intensive industrial development in three industrially backward districts of Maharashtra namely Aurangabad, Chandrapur and Ratnagiri have completed their work and submitted their report;

(b) if so, when and what are their recommendations; and

(c) what decision Government have taken in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) and (c). The Task Force has made a preliminary identification of a set of 13 project possibilities with an estimated investment of Rs. 550.70 crores, estimated to generate employment for over 30,000 persons. They have also tried to identify over 500 related ancillary or down stream projects with an estimated investment of about Rs. 100 crores, which could employ a little over 7,000 persons. Besides, they have suggested infrastructure investment of about Rs. 10.45 crores.